

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Dated :23rd September, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr.V.J. Talwar, Technical Member**

**Appeal No. 11 of 2013 &
IA Nos. 31 of 2013 & 32 of 2013**

**M/s Rathi Steels & Power Ltd. & Ors. Appellant (s)
Versus
Uttar Pradesh Electricity Regulatory Commission
& Ors. ...Respondent (s)**

**Counsel for the Appellant(s): -
Counsel for the Respondent(s): Mr. Buddy A. Ranganadhan
for R.1
Mr. Amit Kapur,
Mr. Vishal Anand
Mr. Pradeep Misra
Mr. Gaurav Dudeja
Mr. Shashank Pandit for R-2 &3**

**Appeal No. 12 of 2013 &
IA Nos. 34 of 2013 and 35 of 2013**

**M/s Parmarth Industries Pvt. Ltd. & Ors Appellant (s)
Versus
Uttar Pradesh Electricity Regulatory Commission
& Ors. ...Respondent (s)**

**Counsel for the Appellant(s): -
Counsel for the Respondent(s): Mr. Buddy A. Ranganadhan
for R.1
Mr. Amit Kapur,
Mr. Vishal Anand
Mr. Pradeep Misra
Mr. Gaurav Dudeja
Mr. Shashank Pandit for R-2 &3**

ORDER

The learned counsel for the Respondents submit that they will be filing their respective written notes/written submissions by tomorrow in the Registry.

Judgment is Reserved.

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

Ts/vs